



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26th September, 2022

NOTICE

Please take notice that the following matters listed on 27.09.2022 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date will be notified later:

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 3 of 2022 in Comp. App. (AT) No. 346 of 2018	ICICI Bank Ltd. Vs. Union of India & Ors	Anand S. Jha	
2.	I.A. No. 593 of 2019, 2966 of 2020 & 785, 786 of 2021 & 296, 427, 429, 557, 586, 645, 1709, 3115, 3579 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
3.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. With	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma
4.	Comp. App. (AT) No. 120 of 2021	Indian Bank & Ors. Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	Brijesh Kumar Tamber	Raunak Dhillon Vikas Kumar Jha Adarsh Saxena-R1

5.	Comp. App. (AT) (Ins) No. 1000 of 2021	Kotak Mahindra Bank Ltd. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. With	Vikrant Kumar	Swapnil Gupta
6.	Comp. App. (AT) (Ins) No. 661 of 2021	Kotak Mahindra Bank & Anr. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. & Anr.	Niharika Sharma	Swapnil Gupta Atul Kr. Kansal-R1 Harshal Kumar-R2
7.	Comp. App. (AT) (Ins) No. 93 of 2022	Indo World Infrastructure Pvt. Ltd. Vs. Mukesh Gupta RP of Rohtas Projects Ltd. & Ors.	Sumit Kalra	Abhishek Anand Tanveer Oberoi-R1

By order of Hon'ble Chairperson

-Sd/-

Registrar